

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur
ORDER SHEET

Application No.....of 199 .

Applicant(s).....
Union of India & Others

Respondent(s).....
All India Telegraph Emp. Ass.

Advocate for Applicant(s)
V.S. Gurjar

Advocate for Respondent(s)
Surendra Singh

Notes of the Registry

**MA 165/95 in
OA 515/88**

Orders of the Tribunal

28.4.95

Mr. V.S. Gurjar, Counsel for the applicants.

**Heard. Time as prayed for to comply with
the judgement of the Tribunal is allowed. The
MA stands disposed of accordingly.**

**(O.P. SHARMA)
MEMBER(A)**

**(GOPAL KRISHNA)
VICE CHAIRMAN**